



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
 PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 ഏപ്രിൽ 10 10th April 2018	നമ്പർ No. } 15
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PART III

Stores Purchase

Industrial Training Department

ദർഘാസ് പരസ്യം

നമ്പർ കെ2/105/2018. 2018 മാർച്ച് 14.

വ്യാവസായിക പരിശീലന വകുപ്പിന്റെ കീഴിൽ പ്രവർത്തിക്കുന്ന കുറുമാത്തൂർ ഗവൺമെന്റ് ഐ. ടി. ഐ-യിൽ ഇലക്ട്രോണിക് മെക്കാനിക് ട്രേഡിലെ ട്രെയിനിംഗിന് ആവശ്യമായ മൊബൈൽ ഫോണുകൾ, ടിവി എന്നിവ വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ക്രമ നമ്പർ	ഇനം
1	വ്യത്യസ്ത ഇനത്തിലുള്ള സ്മാർട്ട് ഫോണുകൾ (ആൻഡ്രോയിഡ്)
2	വ്യത്യസ്ത ഇനത്തിലുള്ള സ്മാർട്ട് ഫോണുകൾ (വിൻഡോസ്)
3	വ്യത്യസ്ത ഇനം സെൽ ഫോണുകൾക്കുള്ള ചാർജർ കോഡുകൾ
4	എൽ. സി. ഡി. ടി. വി. (21")
5	എൽ. ഇ. ഡി. ടി. വി. (21")
6	ഹോം തിയേറ്റർ സിസ്റ്റം

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 400 + GST 12 %.

ഡ്യൂപ്ലിക്കേറ്റ്—` 200 + GST 12 %

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—10-4-2018, 3 മണി.

മുദ്രവച്ച ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—24-4-2018, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—25-4-2018, 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡറായിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തിയ മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ഐ.ടി.ഐ., കുറുമാത്തൂർ, കുറുമാത്തൂർ പി. ഒ. കരിമ്പം (വഴി), കണ്ണൂർ-670 142, കേരള സ്റ്റേറ്റ് എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന

ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ മൂന്ന് മാസം വരെ വില നിരക്ക് പ്രാബല്യത്തിൽ ഉണ്ടായിരിക്കുന്നതാണ്. അല്ലാത്തപക്ഷം ദർഘാസുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. കേരളത്തിന് പുറത്തുള്ള കമ്പനികൾക്ക് മുദ്രപത്രം ആവശ്യമുണ്ടെങ്കിൽ ` 225 പ്രത്യേകം മണി ഓർഡറായി അയച്ചുതന്നാൽ മുദ്രപത്രം വാങ്ങി അയച്ചുതരുന്നതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. കേരള സംസ്ഥാനത്തിൽ ദർഘാസ് പുതുക്കിയ സ്റ്റോർ പർച്ചേസ് മാനുവലിനും അനുബന്ധ ചട്ടങ്ങൾക്കും വിധേയമായിരിക്കും.

Kurumathur P. O., Karimbam (via.), Kannur-670 142, Kerala (State). Late tenders will not be accepted. One percentage of the total cost quoted should be remitted as Earnest Money Deposit. The tender in original should be accompanied with a preliminary agreement worth ` 200 in Kerala Stamp Paper. Otherwise the tender will not be considered. The validity period of price quoted should be for three months from the date of opening of tenders. Otherwise the tenders will be rejected. Stamp paper will be forwarded to the firms outside Kerala, if required by remitting ` 225 separately by Money Order. The tender forms are not transferable. The tender should be in compliance with Revised Store Purchase Manual and related Rules.

No. K2/105/2018. 14th March 2018.

Sealed competitive tenders are invited for the supply of Smart Phones and LCD, LED TV for the training purpose of Electronic Mechanic Trade at Government ITI, Kurumathur.

Office of the Principal,
Govt. ITI, Kurumathur,
Kannur.

(Sd.)
Principal.

Sl. No.	Items
1	Smart Phones of different make (Android)
2	Smart Phones of different make (Windows)
3	Cell Phone Power source with Charger chords for different cell Phones
4	LCD TV (21")
5	LED TV (21")
6	Home Theatre System

Cost of Tender form :
Original—` 400+ GST 12%
Duplicate—` 200+ GST 12%

Last date and time of sale of tender form—
10-4-2018, 3 p. m.

Last date and time of receipt of sealed tender—
24-4-2018, 5 p. m.

Date and time of opening of sealed tender—
25-4-2018, 11 a. m.

The cost of tender forms will be accepted only by cash or money order. Sealed tender should be superscribed with tender number and date addressed to The Principal, Government ITI, Kurumathur,

Irrigation Department

e-TENDER NOTICE

[No. CE (MECH)/T/36/2017-18/SN]

No. CMU/P/2100/2017. 15th March 2018.

The Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Irrigation Department, Thiruvananthapuram for and on behalf of the Governor of Kerala invites e-tender from the original manufacturer or their authorized dealers for the “Supply of 20HP Centrifugal pump set for Kanjirathumkadavu LI scheme in Sooranadu Grama Panchayat”.

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. e-tender document and other details can be obtained from the above portal.

Cost of tender documents—` 1,130 + 18% as GST
(Total ` 1,350)

Document sale starting date—16-3-2018 at
10 a. m.

EMD (Online payment)—` 5,650.

Date and time of commencement of online bid
submission—16-3-2018 at 11 a. m.

Date and time of closing of online bid submission—
19-4-2018 at 5 p. m.

Due date and time for receipt of hard copy of
bid— 23-4-2018 at 1 p. m.

Date and time of opening of bid—23-4-2018
at 2.30 p. m.

Bidders shall remit the tender document
fee and EMD using the online payment option of
e-procurement system only. Bidders are advised to
visit downloads section of e-procurement website
<http://etenders.kerala.gov.in> for detailed instructions on
making online payment using internet banking facility of
SBI or by NEFT facility. In the bid, the following
documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and signed.
 - (a) If any more information to be furnished,
separate data sheet shall be attached for
additional information.
 - (b) Scanned copy of family curve, performance
curve etc. should be attached.
3. e-payment form duly filled and signed.
4. Proof of original manufacturers/authorized dealers
attested copy of same.
5. Scanned copy of preliminary agreement executed
in Kerala Stamp Paper worth ` 200.
6. EMD exemption certificate (if any) should be
submitted online.
7. Other details if any required to be furnished in the
special condition.
8. Form No. 14 duly filled and signed.
9. Tender notice and Special condition of tender duly
signed.

Hard copy of all the above documents should be

submitted on or before 23-4-2018 at 1 p. m. Tenders
received after the due date and time will be considered as
non responsive and will be rejected.

The bidders shall submit the hard copy of the bid
containing the documents as noted in the above paras in
sealed envelop. The sealed envelop addressed to the
Superintending Engineer & Deputy Chief Engineer, PWD,
Mechanical, O/o the Chief Engineer, Mechanical,
Thiruvananthapuram should reach in this office on or
before the time specified above. The envelop should be
superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of
such bidders or their authorized representatives present at
the prescribed time of opening before the Superintending
Engineer & Deputy Chief Engineer, PWD,
Mechanical, O/o the Chief Engineer, Mechanical,
Thiruvananthapuram. If date fixed for opening happens to
be a holiday or due to Net failure the tender will be
opened in the next working day at same time and place.

The right to accept or reject of e-tender without
assigning any reason is vested with the Superintending
Engineer & Deputy Chief Engineer, Mechanical, PWD,
Thiruvananthapuram.

The bidder is advised to submit the bids well before
the stipulated date and time to avoid any kind of
Net work issues, Traffic congestions, etc. In this regard,
the department shall not be responsible for any kind of
such issues faced by the bidder. All the rules related to
tender in Irrigation Department along with the rules and
regulation prescribed for e-tenders by the Government of
Kerala shall be applicable to this tender.

The bidder should have the GST registration and the
registration number should be furnished in the tender
documents.

GANESH, P. S.,
Office of the Chief Engineer, *Superintending Engineer*
Mechanical, *and Deputy Chief Engineer,*
Thiruvananthapuram. *Mechanical, PWD.*

Re e-TENDER NOTICE

[No. CE (MECH)/T/39/2017-18/SN.]

No. CMU/P/1478/2017.

28th March 2018.

The Superintending Engineer & Deputy Chief
Engineer, Mechanical, PWD, Irrigation Department,
Thiruvananthapuram for and on behalf of the Governor
of Kerala invites e-tender from the original manufacturer

or their authorized dealers for the “Supply of 50HP HSC lift pump set for LI scheme at Vellupadavu-Pulakkulam Padasekharam in Pandanadu Panchayat Under Minor Irrigation Division, Chengannur”.

In accordance with respective specification for supply of pump set as shown in tender schedule of this tender document, the tender is to be submitted as e-tenders through <http://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. e-tender document and other details can be obtained from the above portal.

Cost of tender documents—` 1,700 + 18% as GST (Total ` 2,050)

Document sale starting date—29-3-2018 at 10 a. m.

EMD (Online payment)—` 8500.

Date and time of commencement of online bid submission—29-3-2018 at 11 a. m.

Date and time of closing of online bid submission—9-4-2018 at 5 p. m.

Due date and time for receipt of hard copy of bid—12-4-2018 at 1 p. m.

Date and time of opening of bid—12-4-2018 at 2.30 p. m.

Bidders shall remit the tender document fee and EMD using the online payment option of e-procurement system only. Bidders are advised to visit downloads section of e-procurement website <http://etenders.kerala.gov.in> for detailed instructions on making online payment using internet banking facility of SBI or by NEFT facility. In the bid, the following documents should be submitted by online.

1. BOQ duly filled up and signed.
2. Technical data sheet duly filled up and signed.
 - (a) If any more information to be furnished, separate data sheet shall be attached for additional information.
 - (b) Scanned copy of family curve, performance curve etc. should be attached.
3. e-payment form duly filled and signed.
4. Proof of original manufacturers/authorized dealers attested copy of same.

5. Scanned copy of preliminary agreement executed in Kerala Stamp Paper worth ` 200.
6. EMD exemption certificate (if any) should be submitted online.
7. Other details if any required to be furnished in the special condition.
8. Form No. 14 duly filled and signed.
9. Tender notice and Special condition of tender duly signed.

Hard copy of all the above documents should be submitted on or before 12-4-2018 at 1 p. m. Tenders received after the due date and time will be considered as non responsive and will be rejected.

The bidders shall submit the hard copy of the bid containing the documents as noted in the above paras in sealed envelop. The sealed envelop addressed to the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram should reach in this office on or before the time specified above. The envelop should be superscribed with Tender No., due date and name of work.

Tenders will be opened online in the presence of such bidders or their authorized representatives present at the prescribed time of opening before the Superintending Engineer & Deputy Chief Engineer, PWD, Mechanical, O/o the Chief Engineer, Mechanical, Thiruvananthapuram. If date fixed for opening happens to be a holiday or due to Net failure the tender will be opened in the next working day at same time and place.

The right to accept or reject of e-tender without assigning any reason is vested with the Superintending Engineer & Deputy Chief Engineer, Mechanical, PWD, Thiruvananthapuram.

The bidder is advised to submit the bids well before the stipulated date and time to avoid any kind of Net work issues, Traffic congestions, etc. In this regard, the department shall not be responsible for any kind of such issues faced by the bidder. All the rules related to tender in Irrigation Department along with the rules and regulation prescribed for e-tenders by the Government of Kerala shall be applicable to this tender.

The bidder should have the GST registration and the registration number should be furnished in the tender documents.

GANESH, P. S.,
*Superintending Engineer
 and Deputy Chief
 Engineer, Mechanical,
 PWD.*

Office of the Chief Engineer,
 Mechanical,
 Thiruvananthapuram.

നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Tender Schedule

Medical Education Department

ദർഘാസ് പരസ്യം

നമ്പർ സി5/37958/2017/എം.സി.റ്റി. 2018 മാർച്ച് 15.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ഫാർമസി കോളേജ്/പത്തോളജി വിഭാഗത്തിലേക്ക് എഥനോൾ IP [ഗവ. അംഗീകൃത (Licensed) സ്ഥാപനങ്ങളിൽ നിന്നുമാത്രം] വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചു വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

— ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ഇന വിവരം

സാധനത്തിന്റെ പേര്	യൂണിറ്റ്	അളവ്
എഥനോൾ IP	500 ml	500 ലിറ്റർ ബോട്ടിൽ

ദർഘാസ് നമ്പർ—137/17
 അടങ്കൽ തുക—` 4,99,999.

നിരതദ്രവ്യം—1 %
 ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):
 ഒറിജിനൽ—` 1,770
 ഡ്യൂപ്ലിക്കേറ്റ് —` 885

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—17-4-2018, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—18-4-2018, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—18-4-2018, 3 മണി.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of Sales tax, and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who